

BENCH-I**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

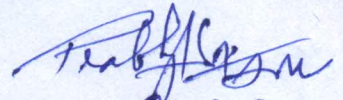
C.P.No.676/2010

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R****ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M**

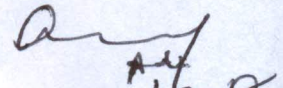
Name of the Company	Mrs. Sharoo Sud. -Vs- Bhagwan Fianance Corporation Ltd. & Ors.		
Under Section	111 (4)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

PRADYOT SINGH
ADVOCATE

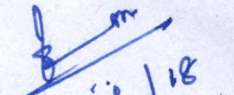
for Sharoo Sud


18/1/18
MR. R. K. MURARJ
So. Adv

for the Company


18/1/2018
MS. S. ROY CHOWDERY
Adv

Anitna Bance, Adv.

for the
Executor Sanyam
Jhunjhwarla.

18/1/18
ORDER

Ld. Counsel for the petitioner and Ld. Counsel for the respondents are present.

Ld. Counsel appearing for the petitioner prays for an adjournment. Prayer is allowed.

List on 12.02.2018 for hearing.

Sd

(Jinan K.R.)
Member (Judicial)

Sd

(V.P. Singh)
Member (Judicial)